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NOVOSTI'S DELHI CORRESPONDENT

721. DR. (MRS.) MANGLADEVI TALWAR: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Novosti's Delhi Correspondent has been given diplomatic privileges by Government; and
- (b) if so, what are the reasons therefor?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

REFUSAL OF N.C.C. CADETS IN MYSORE TO SALUTE THE FLAG

722. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the N.C.C. Cadets in Mysore did not salute the National Flag at the Republic Day Parade on the 26th January, 1968; and
- (b) if so, what action has been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): (a) N.C.C. Cadets of the Government College Mercara did not salute the National Flag at the Republic Day Parade on the 26th January, 1968.

(b) A Court of Inquiry has investigated the matter and submitted a report. The report is being brought to the notice of the State Government for appropriate action in the matter.

## INDECENT POSTERS

723. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have advised the State Governments to have

control on the display of indecent and obscene posters and hoardings of films; and

(b) if so, what are the features of the new scheme?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIK, K. SHAH): (a) Yes, Sir.

(b) The attention of the State Governments was drawn to section 292 of the Indian Penal Code, which permits action against obscene materials. The attention of the State Governments had also been drawn to section 142 of the Delhi Municipal Corporation Act, which lays down that every advertisement meant for public display has got to be submitted for approval of Commissioner from the point of view, inter alia of obscerity. The State Governments were requested to consider the inclusion of similar provisions in the bye-laws of Municipal Committees in their State jurisdiction to control the display of indecent and obscene posters and advertisements.

MATERIAL SENT TO NOVOSTI BY PIB

724. SHRI S. S. MARISWAMY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of the newspapers to whom the material sent by the PIB is being circulated in Russia by the Soviet News Agency, Novosti;
- (b) the details of the material received from Novosti by the PIB which has been made use of by the Indian press; and
- (c) whether under the agreement material received from Novosti by the PIB is made available to the Indian press by giving them copies of the material or these are kept in the library only for reference purposes?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIK. K. SHAH): (a) Novosti is circulat-